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O.A. No. ~~374704~~

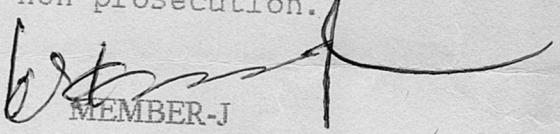
01.9.2005

HON'BLE MR. K.B.S RAJAN, MEMBER-J

None for the applicant.

It appears that the applicant who was granted time to file R.A. , is not interested in prosecuting the case. He seems to be a Court bird inasmuch as following O.As have been filed with one cause of action or other.

(a) O.A Nos. 1346 of 1999, (b) 1952/99, (c) 176/2001 and (d) 978/2003. It is also not known whether the applicant who has not been granted any interim relief has joined the new place of posting or not and as such taking into account the fact that there is no proper prosecution of the case right from February, 2005, in the circumstances, the O.A. is dismissed in default and for non-prosecution.


MEMBER-J

GIRISH/-